

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SPL CASE CBI	100080/2005	State of Maharashtra BS FC Mumbai Vs Varghese Vavakumecherry George	SPP Matkar Trupti
<u>HIGH COURT STAYED</u>				
2	SPL.CASE	100079/2005	State Vs Somesh Mehra 6	APP Select
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100131/2009	State CBI BS FC MUMBAI Vs Shri D.R. Deshpande	
<u>STAYED BY HONBLE HIGH COURT</u>				
4	SPL CASE CBI	100094/2002	CBI BSFC Bangalore Vs M. Sadananda Shetty ors.	SPP

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100009/2001	CBI BSFC Mumbai Vs J.J.Gauda anr.	K.Thakkar
2	SPL CASE CBI	100076/2000	CBI BSFC Mumbai Vs J.J.Gauda ors.	K.Thakkar
3	SPL CASE CBI	100008/2001	State of Maharashtra BSFC Vs J.J. Goda	SPP Thakkar
<u>HEARING</u>				
4	CRI APPEAL	100325/2015	Vasant Onkar Patil, Somnath K. Pardeshi, Anil Bhagwat Bauskar, Ms. Venus Eye Vision Ltd.@MA- 962-15 Vs C.B.I. - Respdt.	Aniket U. Nikam
<u>REPLY/SAY</u>				
5	MISC APPLN CBI	100926/2020	Nakul Mullick - Applicant/accused no. 4 Vs State CBI BSFC	Girish Kulkarni
<u>WRITTEN ARGUMENTS</u>				
6	SPL.CASE	100042/1997	State Vs Chain Roop Bhansali ors.	Smt.Khot

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL.CASE	100012/2006	State Vs Anupkmar Gond ors	APP Select
<u>CHARGE</u>				
2	SPL.CASE	100083/2003	State Vs Sanjay Agarwal 14	APP Ashok Verma
<u>ARGUMENTS</u>				
3	CRI REV APP	100453/2019	Vikram Doshi - Applicant Vs The State of Maharashtra and CBI, BS and FC - Respondent	Haresh Jagtiani and Ass.
<u>HEARING</u>				
4	CRI REV APP	100060/2018	Bhavana Shashikant jadhav - Applicant (Orig. Accused No. 4) Vs CBI BS and FC - Respondent	M/s. Thakore Jariwala and Associates
5	MISC APPLN CBI	100372/2020	Anand Vijaikumar Singh Vs Central Bureau of Investigation, BS and FC	Bhave and Company
<u>EVIDENCE PART HEARD</u>				
6	SPL CASE CBI	100053/2013	The State CBI Vs Rajat Pharmachem Ltd.and other	
7	SPL CASE CBI	100065/2013	The State CBI BSFC Vs Bhupinder Karam Singh and 1 other	
<u>STEPS</u>				
8	SPL CASE CBI	100006/2017	CBI BS and FC Now AC-VI SIT Vs M/s. Kingfisher Airlines Ltd.	

Sub Matter: SPL CASE CBI/0100037/2017

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100032/2012	Raman Bholanath Dwivedi@MA- 95-12@BA137-12 Vs The State-Oshiwara P.Stn.	Rajesh Singh
<u>HEARING</u>				
2	SPL CASE CBI	100002/2019	CBI, BS and FC Vs Gokulnath Raghu Shetty and other 12	pp
<u>COMPLIANCE</u>				
3	SPL CASE CBI	100058/2011	CBI BS AND FC MUMBAI Vs Vipul P. Shah and Others	
<u>STAYED BY HONBLE HIGH COURT</u>				
4	SPL CASE CBI	100043/2001	State of Maharashtra BSFC Vs Prakash Hosati	SPP Mr.Badami Wadke - 1 Garg - 3 and 7 Kalyankar - 8
<u>ARGUMENT ON EXH.READY</u>				
5	SPL CASE CBI	100062/2016	The State CBI BS and FC Vs Naitonal Spot Exchange Ltd. Through its MD and CEO Shri Anjani Sinha and others	
6	SPL CASE CBI	100064/2017	CBI BSFC Mumbai Vs A. K. Mirchandani	
<u>ARGUMENT ON EXH.UNREADY</u>				
7	SPL CASE CBI	100034/2017	The State CBI BS and FC Vs National Spot Exchange Ltd. and others	
8	SPL CASE CBI	100062/2017	The State CBI BS and FC Vs Madan Gopal Gupta and others	
<u>B.A. NO. IN SPL. C. NO</u>				
9	SPL CASE CBI	100043/2018	STATE GOVERNMENT CBI Vs jatin Rajnikant Mehta and other 13	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	CRI REV APP	100765/2017	Parvinder Singh Patheja - Applicant Vs CBI, BS and FC, - Respondent	Madhukar P. Dalvi
EVIDENCE PART HEARD				
2	SPL CASE CBI	100104/2009	State CBI ACB MUMBAI Vs Rajkumar Bhatia and 1 Another	SPP Mr. R N Sharma 1-B P Singh, 2- A P Gupte
STAYED BY HONBLE HIGH COURT				
3	SPL.CASE	100078/2002	State Vs Baghubhai Motibhai Patil 9	APP
4	SPL CASE CBI	100067/2014	The State CBI BSFC New Delhi Vs Vijay Madanlal Choudhary and others	
DISCHARGE APPLICATION				
5	SPL CASE CBI	100067/2013	The State CBI BSFC Vs Mahendra C Satav and 10 others	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100343/2017	Ram Krishan Agrahari @ MA 948/17 @ BA 724/17 - Applicant - Vs Union of India and The State of Maharashtra - Respondent	Dr. Sai Kumar Pathrudu M.
<u>HEARING</u>				
2	MISC APPLN CBI	100305/2020	Amish Sharad Shah and Anr Vs The State of Maharashtra Through the Commissioner of Police Crime Branch, CID	Sandeep Bali
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100054/2011	CBI BS AND FC MUMBAI Vs Rajkumar Dalmia and Others	
4	SPL CASE CBI	100055/2011	CBI BS AND FC MUMBAI Vs M-s Crystalline Associates and Trades Pvt. Ltd	
5	SPL CASE CBI	100084/2011	The State CBI BS FC MUMBAI Vs Nihar Pandya and 1 another	
6	SPL CASE CBI	100085/2011	The State CBI BS FC MUMBAI Vs Nihar Pandya and 1 another	
<u>REPLY/SAY</u>				
7	MISC APPLN CBI	100406/2020	Upkar Awtar Singh Kohli Vs CBI BS and FC	Apoorv V. Singh
<u>APPEARANCE</u>				
8	MISC APPLN CBI	100975/2020	Ramesh D Ajmera Vs CBI BS and FC	Ravi Hirani
<u>ARGUMENT ON EXH.READY</u>				
9	SPL CASE CBI	100027/2009	State of Maharashtra C.B.I. BS FC MUMBAI Vs G. Nagraj Others.	
<u>REPORT</u>				

<u>10</u>	ABA	101292/2020	Dineshkumar Radheshyam Gupta Vs State Of CBI EOB Sujit Motiram Satam
11	ABA	101293/2020	Dineshkumar Radheshyam Gupta Vs State Of CBI EOB Sujit Motiram Satam
DISCHARGE APPLICATION			
12	SPL CASE CBI	100085/2013	The State CBI BSFC Vs Rajat Pharmachem Ltd.and other
<u>HIGH COURT STAYED</u>			
13	SPL CASE CBI	100098/2010	The StateCBI BS -FC MUMBAI Vs Mahendra Satav and Others
14	SPL CASE CBI	100020/2013	The State CBI BSFC Vs J.N.Chellani
